



BENCH-I

117

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Appeal.No. 500/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th January 2018, 10.30 A.M

Name of the Company	Mandas Construction Pvt.Ltd._Vs- ROC ,W.B		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mrs. Mayuri Agarwal
Adv
2. Mr. Bajrang Deo Adw
for Petitioner

Benw
15/01/18

ORDER

LD. Counsel for the appellant has made a request that she may be permitted to file Vakalatnama. Prayer is allowed. Vakalatnama may be filed by the end of the day. Appellant is directed to comply with the order dated 27/11/2017.

List it on 12/03/2018.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)